

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 331 OF 2017 &
IA NOS. 857 & 950 OF 2017**

Dated: 6th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Suryachakra Power Corporation Ltd. Appellant(s)

Vs.

**Electricity Department, Andaman & Nicobar Administration Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms. Anindita Pujari
Ms. Kavita Bhardwaj

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindhwani
Ms. Megha Bharara
Ms. Shefali Jain for R-1 & 2

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **20.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**